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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ **CO.PET. 885/2015**

**COL. P.K. UBEROI (RETD.) & ANR. .... Petitioner**

**Through**

**versus**

**VIGNESHWARA DEVELOPWELL PVT. LTD & ORS.**

**..... Respondent**

**Through Mr.Shubhendu Bhattacharya, Adv.  
for Mr.Kunal Sharma, Adv. for OL  
Mr.Manik Dogra and Mr.Dushyant Manocha,  
Advs. for applicant**

**CORAM:**

**HON'BLE MR. JUSTICE JAYANT NATH**

**ORDER**

**%**

**19.12.2018**

**CA 1520/2018**

Issue notice to the non-applicant through returnable for 16.1.2019 i.e.  
the date already fixed.

**JAYANT NATH, J**

**DECEMBER 19, 2018**

**n**